## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)/No.17/B B/ 2017	-	Admission	Rule-6 of IB	Avni Energy Solution Pvt. Ltd.

NAME (IN CAPITAL) HRSHYARR ASPO & PHONE NUMBER

## ORDER

Counsel for petitioner is present, He undertake to file Memo for withdrawal.

List it on 17/04/2017.

Member (J)

Member (T)